

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 8375/2024

NTPC LTD.

Appellant(s)

VERSUS

U.P. POWER CORPORATION LIMITED & ANR.

Respondent(s)

([PRAYER FOR INTERIM RELIEF IS LISTED UNDER THIS ITEM])

Date : 21-10-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Tushar Mehta, Solicitor General
Mr. Adarsh Tripathi, AOR
Mr. Vikram Singh Baid, Adv.
Mr. Ajitesh Garg, Adv.

For Respondent(s) Mr. Desh Deepak Chopra, Sr. Adv.
Mr. Farrukh Rasheed, AOR

UPON hearing the counsel the Court made the following
O R D E RInterim relief granted on 30th July, 2024 is confirmed.Appeal to be listed for hearing on 2nd April, 2025.

In the meanwhile, pleadings shall be completed.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)